

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &
IA NO. 843 OF 2017**

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Azure Photovoltaic Private Limited Appellant(s)
Versus
Gulbarga Electricity Supply Corporation Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukerhjee

Counsel for the Respondent(s) : -

ORDER

List the matter for further hearing on **23.10.2019 at 2.30 p.m.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj